

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

71

C.P No. 26/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES: Mr. Pratik Jayesh Vira  
V/s.  
Sunshine Global Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1) Nandini Chitral  
i/b. M. Humraanwale

for  
Petitioners

Nandini

ORDER

CP No.26/241-244/NCLT/MB/MAH/2017

At request of the parties, list this matter on 10.11.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)